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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No 971/2010

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th August, 2017, 10.30 A.M.

Name of the Company		Mohit Gupta & AnrVersus- T.L.Enterprises Pvt.Ltd & Ors		
	Under Section	397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	s. M. Gu	apter, i=cs	Resportets	Supti

 $\underline{04}$ $\underline{08}$ $\underline{2017}$ - C.P.No.971/2010 – Mohit Gupta & Anr. Vs. T.L. Enterprises Pvt. Ltd. & Ors.

Ld. F.C.A appeared on behalf of respondent(s) No.1,2 and 3.

Order pronounced today. Detailed order kept in separate sheet.

MANORAMA KUMARI MEMBER(J)